## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 348/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

Name of the Company:

Sunil Kumar Jain & Ors

V/s.

ABG shipyard Ltd.& Ors.

Section of the Companies Act:

Section 60 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Sourcabh Soporthard Gor. All. of Francial Crediter Crediter

1. Sourcabh Soporthard Adv. of Francial Crediter

1. Sourcabh Soporthard Gov. Of Fran

3. MR. Rashesh Sanjawala SR. Advocate Ms. Kompe Thadham -Advocate Apphicants formal

ORDER

Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Ms. Komal Thadhani present for Applicant. Learned Advocate Mr. Maulik Nanavati i/b Nanavati & Co. present for Respondent No. 2. Learned Advocate Mr. Sahil Shah present for Respondent No. 16 in IA 348/2017.

Learned Counsel appearing for RP represented that he will file affidavit during the course of the affidavit pursuant to the order dated 12.01.2018.

List the matter on 05.02.2018.

Merron

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 1st day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL